

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
133/15	15/17	Hearing	433( e) / 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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D) SAMARTHI  
19900840996

PETITIONER



**ORDER**

Counsel for petitioner is present. He has filed memo to the effect that Notices as ordered by the Tribunal was sent to the Respondents and information is awaited about service. He is directed to obtain information from the Indian Post Portal Website with regard to service of notices sent. Meanwhile, Registry is directed to file all information in the file. Listed on 19/04/2017.

  
Member (J) 16/3

  
Member (T)